



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu, the 23rd April, 2018

SRO Whereas, the Government vide notification SRO 106
dated 23.04.2018 has called upon the 14 Thiksay constituencies to
elect the new councilor for conduct of Bye-Election, LAHDC, Leh.

Now, therefore, in pursuance of Rule 12 of the Ladakh
Autonomous Hill Development Council (Election) Rules, 1995 the
Government hereby fix the following dates/time for purpose of the said
rule:-

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| 1. Date from which nomination can be made | 01-05-2018 |
| 2. Last date for filing nominations | 15-05-2018 |
| 3. Date for scrutiny of nominations | 16-05-2018 |
| 4. Last date for withdrawal of nominations | 18-05-2018 |
| 5. Date on which Poll shall, if necessary, be taken | 04-06-2018 |
| 6. Date of Counting | 07-06-2018 |
| 7. Date before which the Election shall be Completed | 10-06-2018 |

By order of the Government of Jammu and Kashmir.

23/4
Secretary to Government,
Ladakh Affairs Department

Dated:- 23-04-2018

NO; LA (A)11/2018

Copy to the

1. All Financial Commissioners-----

2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs, Government of India, New Delhi.
3. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government J&K.
4. Principal Secretary to Hon'ble Chief Minister, J&K
5. Principal Secretary to HEG.
6. Chief electoral Officer, J&K Jammu.
7. Secretary to Government Law Justice & Parliamentary Affairs, J&K Government, Jammu.
8. Divisional Commissioner, Jammu/Kashmir.
9. Deputy Commissioner/CEO, LAHDC, Leh.
10. Director Information, J&K Government for information and n/action.
11. General Manager, Government Press, Jammu for publication in Govt. Gazette.
12. Pvt. Secretary to Hon'ble Minister for Ladakh affairs Department
13. Pvt. Secretary to Chief Secretary J&K Government.
14. Pvt. Secretary to CEC/Chairman, LAHDC, Leh.

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